

**Central Administrative Tribunal
Principal Bench**

**CP No.301/2017
in
OA No.2945/2016**

New Delhi, this the 02nd day of November, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)
Hon'ble Ms. Nita Chowdhury, Member (A)**

Ghanshyam Yadav,
S/o Shri Babu Lal Yadav,
R/o H.No.18, Gali No.2-B,
Ratan Vihar, Rajindra Park,
Gurugram, Haryana,
Working as TGT (PET) Teacher
In Govt. Co-Ed Sr. Sec. School,
Jhatikra,
New Delhi-110043.

...Applicant

(None)

Versus

1. Ms. Soumya Gupta,
Director of Education,
Govt. of NCT of Delhi,
Old Secretariat,
Delhi.
2. D.K. Upadhyay,
Asstt. Director of Education (E-IV),
Directorate of Education,
Govt. of NCT of Delhi,
Old Secretariat,
Delhi.

...Respondents

(By Advocate : Shri Vijay Pandita)

ORDER (ORAL)**Mr. V. Ajay Kumar, Member (J) :-**

When the matter was taken up for hearing, learned counsel for respondents while producing orders dated 31.05.2017 and 19.09.2017 in WP(C) No.5094/2017 of the Hon'ble High Court of Delhi, submits that in view of the said orders passed by the Hon'ble High Court, the CP may be closed.

2. In the circumstances, in view of the stay granted by the Hon'ble High Court of Delhi, CP is closed. Notices are discharged. However, the applicant is at liberty to avail his remedies, in accordance with law, once the stay is vacated or the Writ Petition is finally decided.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

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